

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

O.A./260/52/2013

WITH

O.A./260/751/2012

ITEM NO:49

FOR APPLICANTS(S) Adv. : None appears for the applicant

RAJENDRA KUMAR PATTA

-V/S-

STATE

FOR RESPONDENTS(S) Adv.: Mr. P. R. J. Dash
Mr. D. K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 01.01.2019.</p> <p>Therefore, it seems that the applicant has lost interest to pursue this case.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by Regd. Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>